

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 154
(IB)-282(PB)/2019

IN THE MATTER OF:

Concrete Projects India Ltd.

..... Petitioners/Applicant

v.

Advance Surfactants India Ltd.

..... Respondents

Under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 06.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the applicant

Mr. Vikas Bhadana, Adv.

For the respondent

Mr. Pankaj Seth, Adv.

ORDER

By Order of the Bench, the matter is listed on 03.04.2019.



(Nirmala Vincent)
Court Officer

06.03.2019
Ritu Sharma